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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/237/ (IB)/2017

NAME OF THE PETITIONER(S)

: USHA MARTIN LTD

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Nithywordhan for Thryambat.

Count for Politionex

<u>ORDER</u>

Counsel for the Petitioner present and submitted that the settlement talks are going on and prayed for time. At request, time is enlarged. Put up on 18.8.2017 at 10.30. A.M.

S. vijagevglava.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)